

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). The value of production of traditional survey and optical instruments etc., vis-a-vis the total turnover of National Instruments Ltd., Calcutta during the years 1974-75 and 1979-80 was as follows:

Year	Value (in Rs. lakhs) of	
	traditional items	total turnover
1974-75 . . . . .	113.52	337.47
1979-80 . . . . .	66.64	105.81

The production in 1979-80 was very adversely affected by power shortage and inability of the suppliers to give materials and components in time.

#### Wine Shops in Tribal Areas in Purulia (West Bengal)

4391. SHRI A. K. ROY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the great resentment of the tribal people at the presence of wine shops in the countryside in Purulia, West Bengal;

(b) whether it is a fact that an Adivasi youth was killed in police firing in February this year in Purulia for that; and if so, the facts thereof and the steps taken thereon; and

(c) whether Government propose to respect the sentiment of the Adivasis by removing wine shops from their areas and pay compensation to the family of the youth killed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (c). A statement will be placed on the Table of the House on receipt of the report called for from the State Government.

#### Number of I.A.S. Officers

4392. SHRI N. DENNIS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of officers borne on the Indian Administrative Service under the Central Government;

(b) the number of them working under State Government, State-wise;

(c) the number of direct recruits and promotees amongst them; and

(d) the number of men and women amongst them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) The number of I.A.S. officers counted against the Central Deputation Quota as on 1-5-1980 was 650.

(b) The number of I.A.S. officers serving under the State Governments and Union Territory Administrations as on 1-5-1980 was 3234. The State Cadre-wise distribution of the officers is given in the statement attached.

(c) Out of 3884 I.A.S. officers in position as on 1-5-1980, 2998 were direct recruits and 886 were promotees.

(d) The number of men and women I.A.S. officers were 3624 and 260 respectively.

**Statement**

Name of the State/Cadre	No. of IAS Officers
1. Andhra Pradesh . . . . .	224
2. Assam-Meghalaya . . . . .	120
3. Bihar . . . . .	248
4. Gujarat . . . . .	150
5. Haryana . . . . .	121
6. Himachal Pradesh . . . . .	69
7. Jammu & Kashmir . . . . .	72
8. Karnataka . . . . .	173
9. Kerala . . . . .	110
10. Madhya Pradesh . . . . .	261
11. Maharashtra . . . . .	238
12. Manipur-Tripura . . . . .	65
13. Nagaland . . . . .	38
14. Orissa . . . . .	147
15. Punjab . . . . .	129
16. Rajasthan . . . . .	157
17. Sikkim . . . . .	25
18. Tamil Nadu . . . . .	204
19. Union Territories . . . . .	119
20. Uttar Pradesh . . . . .	362
21. West Bengal . . . . .	202
Total	3234

**Pension to Freedom Fighters in Bihar and U.P.**

4393. SHRI RAM SINGH SHAKYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of freedom fighters who are getting pension in Bihar and U.P. up-to-date;

(b) whether pensions have been withheld in the case of some freedom fighters;

(c) if so, the number of such pensioners and the reasons therefor; and

(d) the time by which their pension is likely to be restored?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) 19,263 and 18,400 in Bihar and U.P. respectively.

(b), (c) and (d). Pensions have been suspended in 202 cases in Bihar and 494 cases in U.P.

Pensions have been suspended on one or the other of the following grounds:—

(i) Applicant is not a genuine freedom fighter;

(ii) Suffering is less than six months.

(iii) Suffering is not in connection with freedom movement.

(iv) Submission of false documentary evidence.

(v) Claim of internment/externment/abscondence is not supported by evidence.

(vi) Annual income from all sources is more than Rs. 5000/-

Opportunity is given to the persons concerned to explain their position and adduce additional evidence in support of their claim. Their replies are got re-verified through the State Government. Depending on the report of the State Government pensions are restored in eligible cases without delay.

**Supply of Cement to U.P.**

4394. SHRI ZAINUL BASHEER: Will the Minister of INDUSTRY be pleased to state:

(a) whether during the last three months. letters from Uttar Pradesh Government have been received in which attention of the Central Government was drawn to the cement